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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/160/2016
NAME OF THE PETITIONER(S) : C. Giridharan & another
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 3 others
UNDER SECTION : 237(b), 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

01.	CS. Gopu Narayanan Yadao . For R2		Heoppyden
	A R . RAMANATHAN	Counsel for Petitioner	Ram

ORDER

Counsel for petitioner present. Counsel for R2 also present. No representation on behalf of R1, R3 and R4. Counsel for petitioner stated that they are not willing to file any rejoinder. Pleadings in the petition are complete. The matter is posted for final arguments. An appropriate order will be passed on the next date of hearing pertaining to the respondents who are absent. Put up on 08.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)